

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/ 522

Date: 11.09.2025

Following candidate who was offered appointment as System Assistant (Probationer Trainee) vide order no. Estt/HC/2025/398 dated 24.07.2025 with the direction to join his duties upto 08.08.2025. Thereafter, his joining time was extended upto 25.08.2025 vide order dated 18.08.2025, but he failed to report for joining his duties upto extended time i.e. 25.08.2025, therefore, his appointment to the post of System Assistant is hereby cancelled with immediate effect:-

S.N.	Merit No.	Name of Candidates Sarva Shri	D.O.B.	Male/ Female	Cat./Sub.C at.	Place of Posting
1.	145	Rajendra Raj Purohit	20.03.1992	Male	EWS	Jaisalmer

By Order

10-9-2025

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/ 2681

Date: 11.09.2025

Copy forwarded to the following through e-mail /Whatsapp for information and necessary action:-

1. Registrar(Admn./Exam./Class.-I&II/CPC/Rules/Vig/Writs/OSD(F&I)
Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. District & Sessions Judge, Jaisalmer.
4. Confidential Section, Rajasthan High Court, Jodhpur.
5. Computer Cell, RHC, Jodhpur with the direction to upload on the
official website of the Rajasthan High Court.
6. Concerned
7. Personal file.

10-9-2025

REGISTRAR (ADMN.)